

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.235 OF 2019

In the matter of:

Regent R&D Technologies Pvt Ltd & anr.

Appellant

Vs.

The Registrar of Companies, Pune

Respondent

None for the parties.

ORDER

16.03.2010- None for the parties. The appeal is adjourned. Let the appeal be fixed for hearing on **21st April, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam